

ITEM NO.801

COURT NO.4

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCIVIL APPEAL NO.8372 OF 2017
[D.NO.18522/2017]

PRECAST INDIA INFRASTRUCTURES PVT LTD.

APPELLANT (S)

VERSUS

RAMESH MALOJI AARGE

RESPONDENT(S)

Date : 29/06/2017 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
[VACATION BENCH]

For Appellant (s)

Mr. Devadatt Kamat, Adv.
Mr. Javedur Rahman, Adv.
Mr. Rajesh Inamdar, Adv.
Mr. Gautam Talukdar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList the matter tomorrow i.e. 30th June, 2017.[VINOD LAKHINA]
A.R.-cum-P.S.[SHARDA KAPOOR]
ASSISTANT REGISTRAR